

DIVISION BENCH
COURT - I

O-217

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/295(KB)2017
COMP.APPL/226(KB)2020, IA(COMPANIES.ACT)/22(KB)2024,
COMP.APPL/1009(KB)2019, COMP.APPL/384(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH APRIL 2024

IN THE MATTER OF	ARVIND PARASRAMKA & ORS. VS CALCUTTA INVESTMENT CO. LTD
UNDER SECTION	SEC. 58(3) SEC. 59

Appearances (via video conferencing/physically)

Ms. Niharika Ahluwalia, Adv. : For Petitioner
Mr. Ritesh Kr. Ganguly, Adv.

Mr. Jishnu Chowdhury, Adv. : For R-1
Mr. Nikhil Jhunjunwala, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. One IA is reserved for orders.
3. Post CP on **16/5/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)